

Notifications of the Ministry of Health and Family Welfare

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY AFFAIRS
(DR. BHARATI PRAVIN PAWAR): Sir, I lay on the Table—

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under Section 67 of the National Commission for Allied and Healthcare Professions Act, 2021, along with Delay Statement:-

(1) G.S.R. 346 I, dated the 27th May, 2021, publishing the National Commission for Allied and Healthcare Professions Rules, 2021.

(2) G.S.R. 506 I, dated the 26th July, 2021, publishing Corrigendum to Notification No. G.S.R. 346 I, dated the 27th May, 2021.

[Placed in Library. See No. L.T. 6085/17/21]

(ii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare, Notification No. S.O. 3115 I, dated the 3rd August, 2021, publishing the National Commission for Allied and Healthcare Professions 1st (Removal of Difficulties) Order, 2021, under sub-section (2) of Section 69 of the National Commission for Allied and Healthcare Professions Act, 2021.

[Placed in Library. See No. L.T. 6086/17/21]

Reports and Accounts (2020-21) of NPCC, New Delhi; WAPCOS Limited, New Delhi; BRB, Jhansi and NCA, Indore and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Bishweswar Tudu, I lay on the Table—

A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Sixty-fourth Annual Report and Accounts of the National Projects Construction Corporation Limited (NPCC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 6087/17/21]